

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1715
ANSWERED ON:10.12.2004
VIOLATION OF TENDER GUIDELINES BY EIC
Singh Shri Ganesh Prasad

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Export Inspection Council of India under Ministry of Commerce and Industry violated procedure for tender in tender No. EIC/D(Q/C)/T-208/2003-2004 by calling only private companies to participate in the tender;
- (b) whether the Government organizations like C-DAC, STPI, ERNET, TCIL were called in this enquiry;
- (c) if not, reasons for violating the CVC guidelines:
- (d) whether the Government has got the issue examined: and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIE.V.K.S. ELANGO VAN)

- (a) & (b) : No, Sir, Government organizations were also invited to take part in the tender,
- (c) to (e) : Do not arise.